GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2707 TO BE ANSWERED ON 06TH MARCH, 2020

RATIONALIZATION OF RASHTRIYA AROGYA NIDHI AND JANSANKHYA STHIRATA KOSH

2707. SHRI ANURAG SHARMA:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government has approved the rationalization of Autonomous Bodies, namely Rashtriya Arogya Nidhi (RAN) and Jansankhya Sthirata Kosh (JSK) under his Ministry;
- (b) if so, the details of the proposals, background and salient features of the rationalization of the said Autonomous Bodies;
- (c) the details of the health programmes being run by the Union Government in Uttar Pradesh along with the outcome thereof; and
- (d) the details of the funds provided under the said health programmes?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) to (d): The Union Cabinet in its meeting held on 07-02-2018, inter-alia, decided that Rashtriya Arogya Nidhi (RAN) Society and Jansankhya Sthirata Kosh (JSK) may be closed within a period of one year and their functions be vested in the Department of Health and Family Welfare. Accordingly, RAN Society was closed on 01-01-2019 and Jansankhya Sthirata Kosh (JSK) Society was closed w.e.f. 08-02-2019 respectively.

Health is a State subject. The Central Government however supplements efforts of State Governments through implementation of various programmes throughout the country including Uttar Pradesh. Under the National Health Mission, support is provided to States/UTs for strengthenening of primary and secondary health care services, inter alia covering reproductive and child health, immunization, communicable diseases, non-communicable diseases, health system strengthening and infrastructure maintenance. Under NHM, Rs. 3967.46 crore, Rs. 3886.70 crore and Rs. 4193.50 crore were released to Uttar Pradesh during 2017-18, 2018-19 and 2019-20 respectively.